

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:2876
ANSWERED ON:27.08.2013
SECURITY OF PORTS
Naranbhai Shri Kachhadia

Will the Minister of HOME AFFAIRS be pleased to state:

to the reply given to Unstarred Question No. 1713 dated 04-12-2012 and state:

- (a) whether the information regarding security set up for the ports in Gujarat which lacks institutional mechanism has since been collected;
- (b) if so, the details thereof; and
- (c) if not, the time by which the information is likely to be collected?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a) to (c): Yes, Madam. The Central Government is responsible for the security of the existing 12 major ports in the country including Kandla in Gujarat. The security of Kandla Port in Gujarat has been assessed to be adequate.

The Security of non-major ports is the responsibility of the State Government concerned. Government of Gujarat has acknowledged that security of non-major ports in Gujarat needs to be strengthened.

Central Security Agencies have also conducted the security audit of 21 non-major ports in Gujarat and reports thereof have been sent to the concerned authorities including State Government of Gujarat and Ministry of Shipping for strengthening the security of ports.

Ministry of Shipping has also constituted a working group for standardization of ports security.

In addition, based on inputs given by the Central Security Agencies, advisories are issued from time to time to the authorities concerned, to strengthen security arrangements.